

SPECIAL BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/162(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS PRAGATI GOODS PVT LTD
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Ms. Tanushree Dasgupta, Adv.] For the Liquidator
Mr. Amit Choudhury, Adv.]

ORDER

1. Ld. Counsel for the Liquidator present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **17.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**